

FORM NO. 4

(See Rule 42)

In The Central Administrative Tribunal
GUWAHATI BENCH : GUWAHATI

ORDER SHEET
APPLICATION NO. 173 OF 1998

Applicant(s) M. S. Bipul Kr. Nath
 -25-

Respondent(s) Union of India & Ors

Advocate for Applicant(s) Mr. M. Chanda
Mrs. N. D. Goswami

Advocate for Respondent(s) J. Sam
C. G. S. C

Notes of the Registry	Date	Order of the Tribunal
Replies received within the time limit of Rs. 50/- Applied vide O.P. No. 030422 Date 4.7.98	13.8.98	On the prayer of Mr M.Chanda, learned counsel for the applicant the case is adjourned to 17.8.98. for admission. Member
Requisite 5 copies have been filed.	17.8.98	This application has been filed by the applicant seeking certain directions. His grievance is that he was a casual worker and his service was regularised as a Peon with effect from 23.4.1998 and he joined in the service. Thereafter, by Annexure-6 order dated 21.7.1998 his service was terminated following the abolition of the post. However, this was done without giving any opportunity of hearing to the applicant. Hence the present application. According to Mr M. Chanda, learned counsel appearing on behalf of the applicant the Annexure-6

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Notes of the Registry	Date	Order of the Tribunal
<p><u>20.8.98</u> Copies of the order have been sent to the D/sec for circu- lating the parties Tatyasaheb Repd. at 10 AM</p> <p>8/8 Isam vide D.N.C 2258 to 2263 S.D 20.8.98 8/8</p>	17.8.98	<p>termination order was illegal and violative of the Article 14 and 16 of the Constitution. We have heard Mr G. Sarma, learned Addl.C.G.S.C also.</p> <p>The impugned order does not indicate what steps were taken prior to the impugned order. On hearing the counsel for the parties we feel it expedient that the applicant may file a representation to the respondent No.3 within 15 days from today and if such representation is filed the respondent No.3 shall dispose of the representation as early as possible at any rate within 2 months from the date of receipt of the representation by giving a reasoned order.</p> <p>Application is disposed of. No costs.</p> <p>60 Member</p> <p>pg 8/8 19/8</p>